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ITEM NO.9

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 17/04/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr. Anurag Singh,Adv.
Mr. Anil Kumar Mishra,Adv.

For Respondent(s) Ms. Asha Gopalan Nair,Adv.
Ms. Abha R. Sharma ,Adv
Mr. D.S. Parmar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of the unserved respondents.
List the matter on 17.7.2013.

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|s

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|(SUNIL THOMAS)
|Registrar

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